

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:893
ANSWERED ON:27.11.2012
FALL IN CATCH OF TUNA FISH
Jeyadural Shri S. R.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there has been a steep fall in the catch of Tuna fish since July 1, 2012 till date;
- (b) if so, the reasons therefor;
- (c) whether all the Tuna deep sea boats have left the Exclusive Economic Zone (EEZ);
- (d) if so, the reasons therefor; and
- (e) the steps taken by the Government to revive the deep sea tuna fishing in the EEZ in future?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) No, Madam.

(b) Does not arise.

(c) & (d) Department of Animal Husbandry, Dairying and Fisheries issues Letter of Permission to Resource Specific Deep Sea fishing vessels (DSFVs) including Tuna Fishing Vessels allowing them to fish in Indian Exclusive Economic Zone (EEZ). As on date, 67 deep sea tuna fishing vessels are holding valid Letter of Permission (LOP) for fishing in the Indian Exclusive Economic Zone (EEZ). Many of these LOP holding fishing vessels are not in operation because of the reasons such as repairs of the vessels and the pending security clearance for foreign crew on board these Deep Sea Fishing Vessels.

(e) The Government, through an Inter-Ministerial Empowered Committee on Marine Fisheries and Expert Groups/Committees constituted from time to time reviews the issues and policies relating to deep sea fisheries and to provide an enabling environment for the growth of this sector. The Letters of Permissions are issued to tuna fishing vessels in accordance with the approved fleet plan for the Exclusive Economic Zone. This fleet plan is prepared taking into account the Maximum Sustainable Yield of the EEZ.